

1982, Particulars of credit outlays envisaged for disbursements in respect of all the district of Orissa State to agriculture and alleged activities were to the extent of Rs. 27.87 crores in 1980 and Rs. 41.85 crores in 1981. The achievement in the year 1980 was Rs. 33.97 crores while achievements upto September, 1981 last year had been Rs. 27.31 crores.

Policy regarding Tariff value of Sugar

2223. SHRI ARJUN SETHI:
SHRI K. MALLANNA:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Union Government have recently reviewed its policy, has fixed the tariff value for free sale of sugar; and

(b) if so, whether there has been any increase over the existing tariff and if so, to what extent?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA):

(a) Tariff value for free sale sugar is reviewed every month.

(b) Tariff value fixed for February, 1982 was Rs. 485. As a result of the monthly review, the Tariff value has been fixed at Rs. 490/- for the month of March, 1982. There has thus been an increase of Rs. 5.

Export of Sugar

2224. SHRI B. V. DESAI:
SHRI SATYANARAYAN JATIYA:

Will the Minister of COMMERCE be pleased to state:

(a) whether India has shipped 40,000 tonnes of sugar for which export deals were contracted in November, last;

(b) whether the entire collection was exported by the end of December, as stipulated in the deals;

(c) whether the Union Government have not taken any decision so far on the quantum of sugar exports in the current year;

(d) by what time the final decision in regard to this is likely to be taken; and

(e) the total surplus sugar that is available with the Union Government so far?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) and (b). STC has shipped 38,000 MT during December, 1981 against export contracts concluded in November 1981 for 40,000 MTs at +15 per cent at buyer's option.

(c) and (d). The quantum of sugar to be exported in this sugar year is under consideration. A decision is likely to be taken shortly.

(e) Sugar production is estimated to be 67-68 lakh tonnes in the sugar year 1981-82 and an exportable surplus would be available.

Winding up of Multinational Drug Companies

2225. SHRI NAWAL KISHORE SHARMA:
SHRI K. RAMAMURTHY:

Will the Minister of FINANCE be pleased to state:

(a) whether some of the multinational drug companies operating in India have been asked to wind up their business in the country as they have failed or refused to dilute their foreign equity in accordance with the provisions of the Foreign Exchange Regulation Act;

(b) if so, the names of these foreign drug firms; and

(c) how much time has been given to them to wind up their business in India?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE):

(a) No, Sir. Attention of the Hon'ble Members is invited to reply given to Unstarred Question No. 1153 dated the 26th February, 1982.

(b) and (c). Do not arise.

Theft in Five Star Hotel

2226. **SHRI RAJNATH SONKAR SHASTRI:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government's attention has been drawn to the news-item "\$10,000 that at five-star hotel" appearing in the *Indian Express* of 17th January, 1982;

(b) if so, the reaction of Government thereto with full details thereof; and

(c) the action taken with details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHUR-SHEED ALAM KHAN): (a) Yes, Sir.

(b) and (c). According to the management of the hotel involved, the 2 foreign guests concerned had checked in at the hotel on 13-1-82 and went for dinner at 10.30 p.m. On returning to the room, one of the guests kept his jacket containing \$ 7,000/- in cash in the wardrobe, and the other guest \$3,000/- in cash and some travellers cheques in his closed combination lock briefcase. Next day both the guests went down to the Coffee Shop for breakfast allegedly leaving their money in the room. On their return they found the currency notes missing from the jacket and the briefcase left in their room. The matter was reported by them to the Lobby Manager. In accordance with

the hotel rules, further check of the room was made by the hotel management. When the currency notes were not found the staff was questioned and their lockers searched. After drawing a blank, the matter was reported to the Police who also questioned some hotel employees, but the currency notes could not be incanted. The travellers cheques also lying in the brief case along with the cash were found intact.

It was revealed that, as required, the two foreign visitors had not declared to the Customs authorities the foreign currency brought in by them on entering India, and that no endorsement to this effect was found in their Passports.

Financing of Industries by International Finance Corporation

2227. **SHRI LAKSHMAN MALLICK:** Will the Minister of FINANCE be pleased to state:

(a) whether the International Finance Corporation has been financing medium industries set up in India and the third countries;

(b) if so, the total number of such medium industries financed by IFC set up in the country so far;

(c) the particulars of those industries and the places where such industries have been set up;

(d) the estimated cost of each of those industries;

(e) how many of them have started commercial production; and

(f) the details thereof?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) The International Finance Corporation, [IFC (W)], an affiliate of the World Bank, has been providing equity investment and loans to joint/private sector enterprises.

(b) to (f). A statement is laid on the Table of the House.